#### COURT - I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 225 OF 2017**

Dated: 26<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

Ms. Bani Dikshit

Counsel for the Respondent(s) :

Ms. Deepali Sheth Ms. Neha Garg for R-2

#### ORDER

Admit. \*However, the issue of maintainability is kept open\*. Issue notice to the Respondents returnable on 05.12.2017. Ms. Dipali Seth takes notice on behalf of Respondent No.2 and seeks six weeks time to file reply. Dasti, in addition, is permitted.

List the matter on <u>05.12.2017</u>. In the meantime, learned counsel for the respondents may file reply on or before 08.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt

<sup>\*\*</sup> inserted as per order dated 11.10.2017

## COURT - I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### **APPEAL NO. 225 OF 2017**

Dated:11 th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Nikita Choukse

Counsel for the Respondent(s) : Ms. Deepali Sheth for R-2

#### ORDER

# (ON BEING MENTIONED)

This matter was admitted on 26.09.2017. But inadvertently the sentence "However, the issue of maintainability is kept open" has not been transcribed in the order. The above sentence be added immediately after the word "Admit." Order is corrected accordingly.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt